

Bench I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB) No. 150/KB/2017
I.A No. 226/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th September 2017, 11.30 A.M

Name of the Company		Parker Hannifin India Pvt Ltd -Vs- Prowess International Pvt.Ltd	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	AKASH SHARMA, Pr. CS.	Corporate Debtor	Akash Sharma 5.9.17
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ORDER

No one is present from the operational creditor's side. Ld. Pr. CS for the corporate debtor is present.

It is apparent that the case is already fixed on 12/09/2017 and the case has been listed today. In the circumstances, the case can be taken up only on the date fixed.

List the matter on 12/09/2017.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)